

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 138

IA(I.B.C)/750(CH)2023

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In

CP (IB) No. 610/Chd/Hry/2019

(Admitted)

IN THE MATTER OF:

Metenere Ltd.

...Petitioner-Operational Creditor

Versus

GKEM International Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 05.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.08.2024.

Sd/-
Court Officer